

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

18.

C.P. (IB)/168(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **16.07.2024**

NAME OF THE PARTIES:

Punjab National Bank Through
Resolution Professional Nishant Agrawal
Vs
Mrs. Nandita Sunil Kumar Trivedi

SECTION: 95(1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Mr. Vedanshi Shah, Ld. Counsel for the Applicant present.
2. Counsel for the Applicant seeks time to file proof of service affidavit. The Applicant is directed to file proof of service affidavit.
3. List this matter for hearing on **04.09.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)